

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

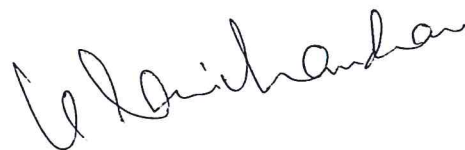
APPLICATION NUMBER :
PETITION NUMBER : CP/693/IB/2017
NAME OF THE PETITIONER(S) : STEEL'S & SCRAP
NAME OF THE RESPONDENTS : EVERON CASTINGS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

K. RAVICHANDRAN LPS)
for NVD Associates

Petitioner



Madhumitha J

Counsel for Respondent



ORDER

Representative for the Applicant present. Counsel for the Respondent present and submitted that the Corporate Debtor is ready to settle the outstanding debt and prayed for time. At request, time is enlarged with the condition that in the event the settlement fails, the matter will be taken up for final arguments on next date of hearing. Put up on 10.01.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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